

SHRI DIGVIJAY SINGH: Madam. I beg to move:

"That the Bill be returned. "

*The question was put and the motion was adopted.*

**THE PONDICHERRY APPROPRIATION  
(VOTE-ON-ACCOUNT) BILL, 1991.**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH: Madam, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of a part of the financial year 1991-92, as passed by the Lok Sabha, be taken into consideration. "

*The question was put and the motion was adopted.*

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

*Clauses 2 and 3 and the Schedule were added to the Bill.*

*Clause I, the Enacting Formula and the Title were added to the Bill.*

SHRI DIGVIJAY SINGH: Madam. I beg to move:

"That the Bill be returned. "

*The question was put and the motion was adopted.*

**THE PONDICHERRY APPROPRIATION BILL, 1991.**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): Madam, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration. "

*The question was put and the motion was adopted.*

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

*Clauses 2 and 3 and the Schedule were added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI DIGVIJAY SINGH: Madam, I beg to move:

"That the Bill be returned. "

*The question was put and the motion was adopted.*

THE DEPUTY CHAIRMAN: I take this opportunity to thank the House for being very patient.

The House is now adjourned till 11. 00 A.. M. tomorrow.

The House then adjourned at fifty-one minutes past five of the clock till eleven of the clock on Tuesday, the 12th March, 1991.